

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36 Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 288/TT/2013

Date: 13.12.2013

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for LILO of 400 kv D/C Nathpa Jhakri- Nallagarh (Triple Snowbird) line at Rampur under Transmission System associated with Rampur HEP in Northern Region

Sir,

Please refer to your petition mentioned above. In this connection, I request you to furnish the following information on affidavit, with advance copy to the respondents/beneficiaries, latest by 30.12.2013:-

- i) Status of commissioning of the Asset. Auditor's certificate and Tariff Forms (Form-1, Form-6, Form-13, Form-13B) for the Asset, if there is any change in its DOCO;
- ii) Documents in support of interest rate/s and repayment schedule/s for "Proposed Loan" deployed for the Asset;
- iii) Revised Cost Estimates (RCE), if any.

Yours faithfully,

(P. K. Sinha)
Assistant Chief (Legal)